

should be made available. In the absence of this a small matter arises as per the Urdu language which I would like to present before you. When we come over here after getting elected then we take oath. How should we take oath has been written in the Constitution. When we take oath, we use the name as Bharat or India. But in Urdu 'Bhashantar' which in Government publication in that it has been written as 'Bharat Ka Aelan'. The oath in that is given in the name of Bharat. But then oath is taken in Jammu and Kashmir then we use the word 'Hindustan' When we take in this House, then we use the word 'Hind'. I would like to urge upon that these three decades words 'Hind', 'Hindustan' and 'Bharat' are not in consonance with the Constitution of India. This should be ensured that the oath taken should be in consonance with the spirit of the Constitutional, legal angle and propriety. Therefore, authoritative translated version of the Constitution should be available in all the regional languages.

I have tabled a bill for replacing the word 'India' by 'Hindustan'. If this Bill gets priority in the ballot then it would be accepted. But for the time being my demand is that authoritative version of the Indian Constitution should be made available in all the language. Presently, the authoritative version is available only in Hindi language. I demand that the Minister should make a statement about the action proposed to be taken by the Government in this regard.

SHRI KASHI RAM RANA (Surat) : Chairman, Sir, I would like to draw the attention of the Government towards a very serious problem. Due to the closure of IDPL for a number of months, 8000 employees are on the verge of starvation. The situation has come to such a pass that the employee are yet to get the salary for the month of November. Whereas the decision was taken to give them the salary as the case has been referred to the BIFR. As per the decision taken the price should have been given the salary for the month of November. An amount of Rs. 3.5 crore is outstanding, but the Government has not provided the funds. The former Finance Minister Shri Manmohan Singh had promised that the employees of the IDPL will get their salary every month. Therefore, I demand that the Government should looked into this matter as if the units located at Hyderabad and other five units are closed down then the entire machinery will be finished. The transport facility provided to the employees is going to be withdrawn. The supply of electricity to the employees has been stopped by the management and the Government. This issue concern 8000 employees the Union Government has been taking a decision in this regard. I demand that the employees should be given the salary for the month of November and a decision should be taken by the Government to save the employees from the starvation.

[English]

KUMARI MAMATA BANERJEE (Calcutta South) : Sir, we support the casue of IDPL workers

...(Interruptions) If you do not allow us to speak on any subject, what will we do? We are supporting the cause of IDPL workers.

MR. CHAIRMAN : Please do not disturb.

KUMARI MAMATA BANERJEE (Calcutta South) : It is a very serious matter, Sir. We support the issue and at the same time I request the Minister of Parliamentary Affairs to convey our feelings to the Finance Minister and also to the Industry Minister.

[Translation]

SHRI SHATRUGHAN PRASAD SINGH (Balua) : Chairman, Sir, I support the issue raised by the Hon. Member. Thousands of employees of the IDPL are on the roads in Delhi and have become the victims of starvation. Even the employees working in the factory located in the Bihar are not getting any facilities. This is a pharmaceutical unit manufacturing low cost medicines, but it is going to stop manufacturing of low cost medicines under pressure from multinational companies which is not a rational approach. Therefore I demand that the Government should review this matter and the employees should be paid their salary and for this purpose provision should be made in the supplementary budget.

[English]

SHRI PRAMOTHE MUKHERJEE (Berhampore) (WB) : Mr. Chairman, Sir, thank you for the opportunity given to me. I have stood here in the interest of workers, especially in the interest of IDPL workers as also in the interest of sick public sector undertakings. The hon. Finance Minister, Shri P. Chidambaram, in his Budget Speech assured us that a comprehensive revival Bill would be brought in this House, in this Winter Session itself, for discussion. It has not yet been brought before the House. Today, IDPL, a premier and prestigious institution, has come to a standstill. IDPL has contributed significantly to the Indian drug industry but all the production units have been closed down. The work force has been reduced from 13,000 to 8,200 and even that limited work force is rendered idle today. Workers are not getting their payments and salaries for months together.

Moreover, the Government's policy on reduction of custom tariff and imported medicine has aggravated the situation. All this taken together have aggravated the situation and that has created the problem on the lot of IDPL workers. I would urge upon the Government to increase the budgetary provision for IDPL
...(Interruptions)

[Translation]

SHRI CHAMAN LAL GUPTA (Udhampur) : Chairman, Sir, you might have gone through the news items appearing in Hindustan Times today wherein the report about the Amarnath tragedy has appeared. This is most